

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 348/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.12.2017**

**NAME OF THE COMPANY: Aman Nath Vs. Neemrana Hotels Pvt. Ltd. &
Ors.**

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s):	Counsel for the Petitioner		
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	For the Respondent (s):	Mr. Vivek Malik and Mr. Dhawal Jain, Advocates for R-1 Company Mr. Ashish Dholakia, Mr. Jayant Mehta, Mr. Rohan Chawla, Mr. Arunesh, Mr. Sajal Jain and Mr. Gautam Bajaj, Advocates for R-2		
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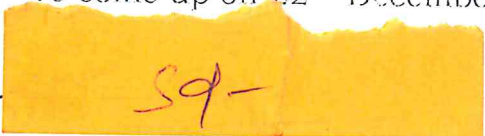
ORDER

CA 366/2017

Respondent has filed CA 366/2017. Notice of the same is accepted by the Id. Counsel for the Petitioner. Reply, if any, be filed before the next date of hearing.

Reply of the Respondent in the main petition is on record. Be listed for final arguments.

To come up on 22nd December, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)